

The Deputy Minister of Railways (Shri S. V. Ramaswamy): The average quotas for supply in 1956 and 1957 were 116 and 125 wagons daily respectively. The actual daily average supply of wagons during 1956, 1957 and 1958 upto March 1958 has been 85, 84 and 97 wagons respectively. Loading from this Station is affected by the following factors:

- (i) The quotas are distributed according to the various interests such as State Governments, Projects, etc. and indents are not always available in accordance with this distribution. Indiscriminate loading on whatever account the consignors wish is not possible, as this will lead to congestion.
- (ii) A proportion of the traffic, mainly the traffic for North Bihar moves via transhipment points. Operating restrictions in booking via these points sometimes become necessary on account of shortage of labour, etc.
- (iii) On occasions, there have not been enough indents for the up directions; the capacity thus rendered spare could not be utilised for stations in the down direction as this would have resulted in congestion at the terminals.

12.00 hrs.

PAPERS LAID ON THE TABLE

APPRAISAL AND PROSPECTS OF SECOND FIVE YEAR PLAN

The Minister of Labour and Employment and Planning (Shri Nanda): Sir, I beg to lay on the Table a copy of the Memorandum on 'Appraisal and Prospects of the Second Five Year Plan'. [Placed in the Library. See No. LT-705/58].

STATEMENTS SHOWING ACTION TAKEN BY GOVERNMENT ON ASSURANCES

The Minister of Parliamentary Affairs (Shri Satya Narayan Sinha):

Sir, I beg to lay on the Table a copy of each of the following statements showing the action taken by the Government on various assurances, promises and undertakings given by Ministers during the various sessions shown against each:—

(1) Supplementary Statement No. III.—Fourth Session, 1958 of Second Lok Sabha. [See Appendix IX, annexure No. 31].

(2) Supplementary statement No. VI.—Third Session, 1957 of Second Lok Sabha. [See Appendix IX, annexure No. 32].

(3) Supplementary statement No. XII—Second Session 1957 of Second Lok Sabha. [See Appendix IX, annexure No. 33].

(4) Supplementary Statement No. XII—First Session, 1957 of Second Lok Sabha. [See Appendix IX, annexure No. 34].

(5) Supplementary Statement No. VII, Fourteenth Session 1958 of First Lok Sabha. [See Appendix IX, annexure No. 35].

REPLIES TO MEMORANDA ON DEMANDS FOR GRANTS (RAILWAYS)

The Deputy Minister of Railways (Shri Shahnawaz Khan): Sir, I beg to lay on the Table a copy of the statement containing replies to certain memoranda received from members in connection with Demands for Grants (Railways) 1958-59. [Placed in the Library. See No. LT-711/58].

NOTIFICATION ISSUED UNDER ESSENTIAL COMMODITIES ACT

The Deputy Minister of Food and Agriculture (Shri A. M. Thomas): Sir, I beg to lay on the Table, under sub-section (6) of Section 3 of the Essential Commodities Act, 1955, a copy of each of the following Notifications:—

(1) G.S.R. No. 284, dated the 17th April, 1958 rescinding the Bombay Wheat (Sale Control)